

HIGH COURT OF JHARKHAND, RANCHI  
NOTIFICATION

THE 29<sup>th</sup> February, 2024

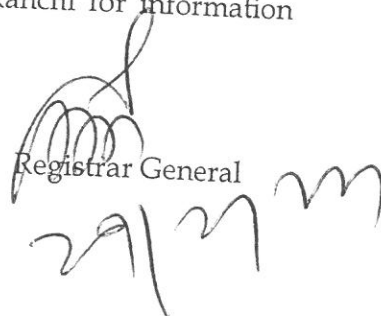
No. 54/A: Hon'ble the Acting Chief Justice has been pleased to appoint /post Mr. Biresh Kumar, OSD, High Court of Jharkhand, Ranchi as Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with immediate effect.

Further, Mr. Kumar is directed to discharge his duties assigned to him vide Office Order No. 35/ Apptt. dated 13.10.2023 till further orders in addition to his newly allocated assignment.

By order of the Court,  
Sd/- **Mohammad Shakir**  
Registrar General

Memo. No. \_\_\_\_\_ 944 \_\_\_\_\_ / Apptt. \_ \_\_\_\_\_ dated Ranchi the 29<sup>th</sup> February, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Administration)/ the Member Secretary, SCMS/ the Registrar (Establishment)/ the Registrar (Vigilance) / All the Joint Registrars (Judicial & Non-Judicial) / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful .

  
Registrar General